

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2952
TO BE ANSWERED ON MARCH 27, 2023

INTELLIGENT TRAFFIC MANAGEMENT SYSTEM

NO. 2952. DR. ASHOK BAJPAI:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of the cities under the Smart Cities Mission where Intelligent Traffic Management System (ITMS) has been created with city-wise amount spent thereon and the date of their becoming functional;
- (b) the city-wise and year-wise total traffic violations captured by ITMS in the smart cities vis-à-vis the number of e-challans created pursuant thereto along with total amount of challan imposed and realized;
- (c) whether ITMS in smart cities has achieved its objectives; and
- (d) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (d) : Government of India launched the Smart Cities Mission (SCM) on 25 June 2015. 100 Smart Cities were selected through 4 rounds of competition from January 2016 to June 2018. Smart Cities are harnessing technology through interventions like Integrated Command and Control Centres (ICCCs). These ICCCs act as decision-support systems using real-time data and centralized monitoring.

Out of 100 Smart Cities, more than 50 Smart Cities have rolled out Intelligent Traffic Management Systems (ITMS) which, inter alia, include interventions such as Adaptive Traffic Control Systems (ATCS), Red Light Violation Detection (RLVD) Systems, Automatic Number Plate Recognition Systems (ANPR), Over-speed Detection, Wrong Lane Driving Detection, creation of green corridors, etc.

ITMS has helped these Smart Cities with various benefits, inter alia, such as effective handling of traffic junctions, improved traffic discipline, enhanced travel time reliability, reduced traffic congestion, improved traffic light management and enhanced pedestrian safety, etc. However, the information of these Smart Cities with regard to traffic violations, number of e-challans created, total amount of challans imposed and realized etc. is not maintained at the Central level under SCM but maintained by the respective Smart Cities.
